

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 12.09.2019 (THURSDAY)**  
**COURT III**  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

| S. No. | Case No.                        | Name of the parties  | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------|--|------------------------|-------------------------|
| 1.     | Comp. App. (AT) No. 128 of 2019 | Regal Machine Tools Pvt Ltd & Ors.<br>Vs.<br>Kaushy Lal & Ors. | Mani Bhushan Sinha     | Naman Joshi (R1,R4)     |

For Hearing

|    |                                       |  |              |                                  |
|----|---------------------------------------|--|--------------|----------------------------------|
| 2. | Comp. App. (AT) (Ins) No. 764 of 2018 | Atithi Narendra Patel & Anr.<br>Vs.<br>Dipco Pvt. Ltd.         | Nitin Mishra | Anusuya Salwan<br>Anant A. Pavgi |
| 3. | Comp. App (AT) 392 of 2017            | Gireesh Kumar Sanghi&Anr<br>Vs.<br>Ravi Sanghi&Ors<br>With     | Dhruv Gupta  | AnirudhWadhwa (R-1 to 4)         |
| 4. | Comp. App (AT) 393 of 2017            | Gireesh Kumar Sanghi&Anr<br>Vs.<br>AGA Publications Ltd. & Ors | Dhruv Gupta  | Y.Suryanarayana                  |

For Hearing (Part Heard)

|    |                                 |   |             |                            |
|----|---------------------------------|---|-------------|----------------------------|
| 5. | Comp. App. (AT) No. 403 of 2018 | The Rathna Textile Mills Pvt. Ltd. & Ors.<br>Vs.<br>V.R.A.R. Ramakrishnan | B. Ragonath | S. Santanam<br>Swaminadhan |
|----|---------------------------------|---|-------------|----------------------------|

**12:00 Noon**

For Hearing (Part Heard)

|    |                                 |   |                                |                                       |
|----|---------------------------------|---|--------------------------------|---------------------------------------|
| 6. | Comp. App. (AT) No. 379 of 2018 | Satori Global Ltd. & Anr.<br>Vs.<br>Shailja Krishna & Ors.<br><br><b>With</b> | Swapnil Gupta                  | Ankur Mittal-R1<br>Ujjwal Banerjee-R4 |
| 7. | Comp. App. (AT) No. 395 of 2018 | Manjula Jhunjunwala<br>Vs.<br>Shailja Krishna & Ors                           | Ujjal Banarjee<br>Akash Khuran | Ankur Mittal                          |

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By Order

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Registrar